

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1498

ANSWERED ON:15.07.2009

ALLOCATION OF CAPTIVE COAL BLOCKS

Acharia Shri Basudeb;Khaire Shri Chandrakant Bhaurao;Kumar Shri Vishwa Mohan;Rao Shri Nama Nageswara

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government has allocated captive coal blocks to various public and private sector companies;
- (b) if so, the details of the coal blocks allocated to these companies in various sectors during the last three years and in the current year, sector-wise and year-wise;
- (c) whether all these companies have commenced production of coal from the allocated blocks;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has cancelled or proposes to cancel the allotted coal blocks to those companies who have not started production within the prescribed time period;
- (f) if so, the details thereof and if not, the reasons therefor;
- (g) whether some of the companies have not been able to get the required clearances on account of pending issues such as land acquisition, mining lease grant, forest clearance, approvals from financial institutes, etc; and
- (h) if so, the action taken or proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): The details of captive coal blocks allocated to various public and private sector companies during the last three years and in the current year, sector-wise and year-wise are given below:-

Company/Sector	No. of coal blocks allocated			
	2006-07	2007-08	2008-09	2009-10
(Upto June, 2009)				

A. Public Sector Companies

(a) Power	8	13	3	1
(b) Commercial Mining	12	18	1	-
(c) Iron and Steel	-	1	1	-
(d) Cement	-	-	-	-

B. Private Companies

(a) Power	9 16 - 1.5
(b) Iron and Steel	5 3 8.5 3
(c) Cement	- 2 3.5 1.5
(d) Coal-to-Liquid Project	- - 2 -
Grand total	34 53 19 7

(c) & (d) : No, Sir. As per the guidelines, coal production from a coal block should commence within 36 months (42 months in case the area falls in forest land) in case of open cast mines and in 48 months (54 months in case the area falls in forest land) in case of under ground mine, from the date of allocation. If the coal block is not explored, additional two years are allowed for detailed exploration and preparation of geological report. The blocks allocated are at different stages of development.

(e) & (f) : Do not arise in view of reply given to parts (c) and (d) above.

(g) & (h) : Yes, Sir. During the review meetings, the State Governments concerned were requested to expedite the process of land acquisition and other statutory clearances.